

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00032/2018
(in O.A. No.255/2014)

Jabalpur, this Wednesday, the 01st day of May, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Binu Mourya
Son of Shri Jai Prakash Mourya
Aged about 29 years
R/o Purani Sadar,
Patkui Road, Cantt. Sagar
District Sagar M.P.

-Applicant

(By Advocate-None)

V e r s u s

1. Shri M.M. Mishra
Chief Engineer Bhopal Zone
Military Engineer Service SI
Lines Bhopal M.P. (PIN 462001)

2. Shri K.C. Panchnathan
Chief Engineer Central Command
Lucknow (UP) (PIN 900450)

- Respondents

O R D E R (Oral)

By Navin Tandon, AM:-

None for the petitioner.

2. This Contempt Petition has been filed by the petitioner against the non compliance of order dated 11.09.2015 passed in O.A. No.200/255/2014 which reads as under:-

“7. In view of the aforesaid, the Original Application is disposed of with direction to the competent authority of the

respondents to consider the case of applicant again for grant of compassionate appointment, as per the Scheme, within a period of three months from the date of communication of this order. Thereafter the applicant should be communicated about the outcome of such consideration within a period of 15 days from the date of consideration.”

3. Perusal of the letters issued by the respondents dated 07.07.2016 (Annexure C-6) and 26.10.2017 (Annexure C-7) clearly indicates that the candidate has been considered subsequent to our order and has been stated that the case would be considered as 7th Look in next yearly board for the year 2017-18 on release of vacancies from competent authority. Therefore, we do not find that there is any willful and intentional disobedience of our order. Hence this Contempt Petition is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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